

IN THE HIGH COURT OF JHARKHAND AT RANCHI
I.A. No.11865 of 2019
In
Cr. Revision No.1607 of 2019

Ranjit Mahto **Petitioner**

Versus

The State of Jharkhand **Opp. Parties**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner : Mr. Mukesh Bihari Lal, Advocate

For the State : Mr. Ranjit Kumar, A.P.P

07/Dated: 25th June, 2020

I.A. No.11865 of 2019

1. This interlocutory application has been filed under Section 401 read with Section 397(1) of the Code of Criminal Procedure for suspension of the sentence and grant of ad-interim bail to the petitioner, during the pendency of the revision.

2. The petitioner has been convicted for the offence under Sections 354A of the Indian Penal Code and sentenced to undergo R.I of one year and to pay the fine of Rs.3,000/- and in default, thereof, to further undergo S.I. of two months by the court of learned Judicial Magistrate 1st Class, Ranchi, in G.R. Case No.6897 of 2014 (T.R. No.237 of 2018), which has been affirmed by the court of learned Additional Judicial Commissioner-XIII, Ranchi vide judgment dated 31.08.2018 in Cr. Appeal No.192 of 2018.

3. Having heard the learned counsel for the petitioner and learned A.P.P and on perusal of the record it appears that the petitioner is in custody since 29.11.2019, i.e., about seven months out of the period of the sentence of one year.

Considering the period of custody, the petitioner is directed to be enlarged on bail during the pendency of the revision on his furnishing bail bond of Rs.10,000/- (Ten thousand) with two sureties of the like amount each to the satisfaction of learned Judicial Magistrate 1st Class, Ranchi, in connection with G.R. Case No.6897 of 2014 (T.R. No.237 of 2018), subject to the condition that the petitioner shall

deposit Rs.1,500/-(one thousand five hundred) as part of the fine amount in the court below.

4. In the result I.A. No.11865 of 2019 stands allowed.

Cr. Revision No.1607 of 2019

1. Office to list this case under heading '**For Hearing**' as per seriatim.

(AMITAV K. GUPTA, J.)

Chandan/-